

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Assam Liquor Prohibition (Amendment) Act, 1994 12 of 1994

[26 April 1994]

CONTENTS

- 1. Short title extent and commencement
- 2. mendment of Section-2
- 3. Amendment of Section-17

Assam Liquor Prohibition (Amendment) Act, 1994 12 of 1994

[26 April 1994]

PREAMBLE

AN

ACT

to amend the Assam Liquor Prohibition Act, 1952.

Whereas it is expedient further to amend the Assam Liquor Prohibition Act 1952 (Assam Act-1 of 1952), hereinafter called the principal Act in the manner hereinafter appearing;

It is hereby enacted in the Forty-fifth Year of the Republic of India as follows:-

1. Short title extent and commencement :-

- (1). This Act may be called the Assam Liquor Prohibition (Amendment) Act, 1994.
- (2). It shall have the like extent as the principal Act.
- (3). It shall come into force at once

2. mendment of Section-2:-

In the principal Act, in Section-2, in sub-section (2), for the words, "State Prohibition Council", the words, "State Anti-Drug and Prohibition Council" shall be substituted.

3. Amendment of Section-17:-

In the principal Act, in Section-17, in sub-section (1), (2), (3) and (4) for the words, "State Prohibition Council", the words, "State Anti-Drug and Prohibition Council" shall be substituted.